

31(6)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30^{AM} ON 20-12-2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/690/2018
PETITION NUMBER : CP/670/IB/2017
NAME OF THE PETITIONER(S) : Stanbic Bank Ghana Ltd
NAME OF THE RESPONDENT(S) : Rajkumar Impex Pvt Ltd
UNDER SECTION : 12 A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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R. Venkatavaradan
assisted by Chandramouli Prabhakar

Counsel for
Resolution Professional

Chandramouli Prabhakar

Deepa V. Kamani

RP

Deepa V. Kamani

Anuradh Krishnan
Goda R
Koushik R
Keeethikaran
Ranya S

Counsel for
financial
creditor

31(b)

[MA/690/2018 IN CP/670/IB/2017]

ORDER

On the application filed by the Resolution Professional seeking withdrawal of this Company Petition basing on the resolution passed by the CoC constituted with the sole Financial Creditor having 100% voting share, the same being permissible under Sec. 12A read with Sec. 60 (5) of the IBC, this Company Petition is hereby dismissed as withdrawn by **allowing** MA/690/2018.

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(S.VIJAYARAGHAVAN)
Member (Technical)

- 50 -

(B.S.V.PRAKASH KUMAR)
Member (Judicial)

sr